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## (2012) 12 P&H CK 0174

## High Court Of Punjab And Haryana At Chandigarh

**Case No:** C.R. No. 7275 of 2012 (O and M)

Sohan Lal APPELLANT

Vs

Surat Singh RESPONDENT

Date of Decision: Dec. 6, 2012

Hon'ble Judges: Ajay Tewari, J

Bench: Single Bench

Advocate: Rakesh Kumar Sharma, for the Appellant;

## **Judgement**

## Ajay Tewari, J.

After arguing for some time, Learned Counsel for the petitioner prays for permission to withdraw this petition with liberty to avail any appropriate remedy in accordance with law. Allowed as prayed for.

2. Dismissed as withdrawn with the aforesaid liberty.